## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

IA 69/2017 IN C.P.09/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: Jayant Solanki & Ors.

V/s

Setco Chemicals India Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER IA 69/2017 IN CP 09/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 26.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)